GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO.2884 TO BE ANSWERED ON 3RD AUGUST, 2018

DEVELOPMENT OF AYUSH

2884. PROF. CHINTAMANI MALVIYA: SHRI S.P. MUDDAHANUME GOWDA: SHRI PARVESH SAHIB SINGH: DR. MANOJ RAJORIA: SHRI BHEEMRAO B. PATIL: SHRI N.K. PREMACHANDRAN: DR. ANUPAM HAZRA: SHRI R. GOPALAKRISHNAN:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the measures being taken by the Government for the promotion and development of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) in the country along with the targets fixed and the achievements made under the various schemes being implemented in the AYUSH sector during the last three years and the current year scheme and State/UT-wise;

(b) the amount of funds earmarked and allocated for the purpose during the above period, State/UT-wise;

(c) whether the Government proposes to set up an independent office of the Central Controller of Drugs for AYUSH to strengthen the regulatory measures for the efficacy and quality of these medicines and if so, the details thereof and the infrastructure available for this purpose at present;

(d) whether the Government proposes to set up All India Institute of Ayurveda Science in different States and if so, the details thereof, State/UT-wise and location-wise; and

(e) the other key policy initiatives being adopted by the Government to promote India as a global hub of AYUSH?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) & (b) :The Government of India has implemented National AYUSH Mission (NAM) which envisages better access to AYUSH services, strengthening of AYUSH educational institutions,

facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and sustainable availability of ASU & H raw-materials by promotion of medicinal plants cultivation in the States/UTs. The component wise outputs achieved under NAM are as below:-

		Year- wise Outputs					
S. No.	COMPONENT	2014-15	2015-16	2016-17	2017-18		
1.	Co-location at PHCs, CHCs and DHs	5716	4869	3161	4555		
2.	Upgradation of AYUSH Hospitals & Dispensaries	5625	1631	7107	8891		
3.	50 bedded Integrated AYUSH Hospitals	3	16	34	31		
4.	No. of Hospitals/Dispensaries to whom Supply of Essential drugs has been made	11727	15955	15048	16549		
5.	Upgradation of AYUSH Educational Institutions	38	25	20	15		
б.	Strengthening of State Drug Testing Laboratories (DTLs), Pharmacies	11	19	22	15		
7.	Medicinal Plants (area in Ha.)	-	8721.91	12416.144	9685.92		

The details of funds earmarked/allocated/released under the Central Sponsored Scheme, namely NAM during the last three years and current year, State/UT-wise is furnished at **Annexure I**.

In addition to above, the Ministry also runs Central Sector Schemes for promotion and development of AYUSH system as detailed under:-

(i) International Co-operation: The Ministry of AYUSH also liaises with foreign countries and international bodies to promote AYUSH systems world-wide.

(ii) Information, Education and Communication (IEC) programmes: The Ministry of AYUSH conducts Arogya Melas, conferences, exhibitions, seminars, workshops symposium and also publicity through electronic multimedia, print media campaigning for awareness amongst the citizens all over the country.

(iii) Further, the Ministry of AYUSH also runs schemes namely, Continuing Medical Education(CME) and Centre of Excellence(COE) for encouraging AYUSH personnel to undergo need based professional training and bridge the knowledge gaps; and upgradation of organizations respectively.

The above programmes are Central Sector schemes and implemented directly and not through State Governments. The details of the fund allocated and utilized during last three years & current year for these schemes are at **Annexure-II**.

(c): Yes. The Government has set up a Central AYUSH vertical in Central Drugs Standard Control Organization (CDSCO) to oversee the enforcement of the provisions of Drugs & Cosmetics Act, 1940 and Rules thereunder and related regulator measures for ASU&H drugs. The creation of posts of Deputy Drugs Controllers (2), Assistant Drugs Controllers (3) and Inspectors (7) for this purpose has been notified and Recruitment Rules for these posts have been forwarded to Department of Personnel and Training.

(d): The Government has recently set-up an All India Institute of Ayurveda (AIIA) at Sarita Vihar, New Delhi. There is no further proposal in Ministry of AYUSH for setting up of an All India Institute of Ayurveda Sciences at present.

(e): The Ministry of AYUSH undertakes various measures to promote India as a global hub of AYUSH. The measures taken are below:

- (i) signing of Country to Country Memoranda of Understanding (MoUs) on 'Cooperation in the field of Traditional Medicine';
- (ii) setting up of AYUSH Academic Chairs in Foreign Universities/Institutes;
- (iii)signing of MoUs for 'Undertaking Collaborative Research' to enhance the acceptability of AYUSH systems at International level;
- (iv)setting up of AYUSH Information Cells in the premises of the Indian Missions/ICCR Cultural Centres for dissemination of authentic information;
- (v) organization / participation in International exhibitions/conferences/ workshops/ seminars/ road shows/ trade fairs, etc. to create awareness amongst the local population; and
- (vi)Providing incentives to AYUSH drug manufacturers/ entrepreneurs/ AYUSH institutions, etc. for:
 - a. participating in International exhibitions/ conferences/ workshops/ seminars/ road shows/ trade fairs, etc. for generating awareness amongst the participating public about the AYUSH systems of medicine and;
 - b. registration of AYUSH products with regulatory authorities of the foreign countries.

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Annexure I

Status of funds earmarked/released under National AYUSH Mission (NAM) during 2015-16, 2016-17, 2017-18 and 2018-19, State/UT-wise

(Rs. In lakhs)

SI.	Name of The	Grant-in-aid	Grant-in-aid	Grant-in-aid	Grant-in-aid	Total
No.	State	earmarked/	earmarked/	earmarked/r	earmarked/rel	
		released during 2015-16	released during 2016-17	eleased during 2017-	eased during 2018-19	
		uunny 2015-10	2010-17	18	2010-19	
1)	Andhra Pradesh	1,400.38	1,125.53	1,176.01	1,203.05	4,904.980
2)	Arunachal	527.554	465.45	545.706	0	1,538.710
2)	Pradesh	1 410 51	1 / 01 / Г	2 200 (0	0	F 422 040
3)	Assam	1,410.51	1,631.65	2,390.69	0	5,432.849
4) 5)	Bihar	313.975	1,752.91	0	0	2,066.889
5)	Chhattisgarh	858.257	1,624.74	1,226.76	0	3,709.749
6)	Gujarat	792.693	1,533.05	1,274.39	0	3,600.133
7)	Haryana	579.791	1,034.40	848.442	943.361	3,405.990
8)	Himachal Pradesh	421.48	614.212	718.927	0	1,754.619
9)	Jammu &	792.15	769.208	992.584	0	2,553.942
	Kashmir					
10)	Jharkhand	624.723	48.011	0	0	672.734
11)	Karnataka	1,560.25	1,241.46	2,059.87	1,164.17	6,025.748
12)	Kerala	1,273.78	891.204	2,096.23	1,459.30	5,720.517
13)	Madhya Pradesh	3,253.34	2,645.33	3,059.68	2,141.29	11,099.644
14)	Meghalaya	375.119	1,229.99	1,339.33	0	2,944.432
15)	Manipur	828.801	802.743	738.254	0	2,369.798
16)	Mizoram	405.693	603.754	693.478	0	1,702.925
17)	Maharashtra	1,282.73	529.186	1,784.29	0	3,596.205
18)	Nagaland	873.095	521.284	1,516.92	0	2,911.295
19)	Odisha	1,865.28	1,221.30	1,561.02	975.946	5,623.548
20)	Punjab	299.507	1,317.81	1,348.66	0	2,965.980
21)	Rajasthan	2,819.61	2,225.21	6,893.26	0	11,938.071
22)	Tripura	472.354	334.062	1,195.54	0	2,001.957
23)	Telangana	1,091.46	1,330.70	1,055.11	0	3,477.270
24)	Tamil nadu	87.7	1,980.54	2,789.07	1,489.50	6,346.808
25)	Uttrakhand	621.238	1,187.93	1,986.10	647.242	4,442.506
26)	Uttar Pradesh	4,539.27	8,466.63	6,280.23	0	19,286.125
27)	West Bengal	1,924.85	1,298.06	1,654.65	0	4,877.554
28)	Sikkim	608.151	874.071	180.087	0	1,662.309
29)	Delhi	593.598	0	0	0	593.598
30)	Goa	118.725	622.597	262.468	133.136	1,136.926
31)	Andaman & Nicobar Islands	151.777	394.821	302.33	0	848.928
32)	Dadra & Nagar	0	91.797	143.403	0	235.200
52)	Daura & Nayai	0	71.77	140.400	0	233.200

	Haveli					
33)	Daman & Diu	0	113.184	0	72.01	185.194
34)	Lakshadweep	189.223	509.729	63.747	0	762.699
35)	Puducherry	144.175	170	239.995	215.06	769.230
36)	Chandigarh		509.32	490.52	0	999.840
Total		33101.248	41711.849	48907.74	10444.065	1,34,164.902

Details of BE, RE and Actual for Central Sector schemes of last three years and current year of M/o AYUSH (Plan)

(Rs. In Crore)

SI. No	Schemes/ Programmes	2015-16		2016-17		2017-18		2018-19	
1		BE	AE	BE	AE	BE	AE (prov.)	BE	Expdt. as on 31.7.18
1.	Information, Education and Communication	20.00	27.70	30.00	24.66	34.00	31.07	34.00	10.50
2.	International Co-operation	8.00	6.97	11.00	13.74	13.00	14.28	13.00	3.48
3.	Continuing Medical Education (CME) scheme	1.80	1.80	3.80	3.79	2.80	2.80	2.80	0.89
4.	Assistance to accredited AYUSH Centres of Excellence in non- governmental/private sector engaged in AYUSH education/drug development & research/clinical research/folk medicine etc.	20.00	11.74	19.00	1.75	4.00	20.00	5.00	2.13

BE: Budget Estimate

AE: Actual Estimate